



File No. 10/03/2018-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 27<sup>th</sup> April 2018

### ORDER

Further to order dated 20.4.2018, there shall be Special Bench at Bengaluru from 2.5.2018 to 11.5.2018 .to attend the matters listed before Shri Rajeswara Rao Vittalalla, Member (Judicial) and Dr. Ashok Kumar Mishra, Member (Technical). The Special Bench shall comprise of:


#### Special Bench at NCLT, Bengaluru

Shri Rajeswara Rao Vittalalla, Member (Judicial)

On 1<sup>st</sup> May 2018 Regular Bench shall sit at NCLT Bengaluru.

This is in modification of Order of even number dated 17.4.2018 from 2.5.2018 to 11.5.2018 only.

This issues with the approval of Hon'ble President, NCLT.

  
(Shiv Ram Bairwa)  
Registrar, NCLT  
Telephone: 24363451

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/ Guwahati/Hyderabad.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D, 'B' Block, Delhi High Court, New Delhi.
13. Bar Council, New Delhi/Mumbai.